

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 06 OF 2018 &
IA NO. 27 OF 2018

Dated : 24th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Meja Urja Nigam Private Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Mridul Chakravarty
Mr. Pallav Monga for R-2

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-11

ORDER

Judgement is reserved.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Pr/kt